

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 28TH DAY OF JANUARY, 2002

Original Application No.1588 of 2001

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

Gopinath Beshra, son of Late  
Shri Ram Jeet Beshra, R/o Vill.Pakharia  
Post Sanbhundu, district  
Mayurbhanj(Orissa)

... Applicant

(By Adv: Shri S.P.Srivastava)

Versus

1. Union of India through its General Manager, Northern Railway, New Delhi.
2. The Divisional Railway manager, North Central Railway, Allahabad.
3. Railway Recruitment Board, New Annexe Building, D.R.M.Office compound, Nawab Yusuf Road, Allahabad through its Secretary.

... Respondents

(By Adv: Shri Prashant Mathur)

O R D E R(oral)

JUSTICE R.R.K.TRIVEDI,V.C.

By this OA applicant has prayed for a direction to the respondents to appoint the applicant on the post of Inquiry -cum-Reservation clerk on the basis of his selection in pursuance of employment notice No.2/90-91. Learned counsel has submitted that selection of the applicant for the post was communicated to him on 14.2.1994. The applicant's position was 12 in the select list. It is also submitted that 11 persons have already been given appointment but applicant has not been considered. It is also submitted that applicant made several representations to respondent no.2 but no action

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has been taken. The representations are still pending.

Considering the facts and circumstances and the fact that applicant was duly selected by the Railway recruitment Board for appointment, we dispose of this OA with a direction to respondent no.2 to pass a reasoned order on the representation of the applicant within a period of two months from the date a copy of this order is filed. In order to avoid delay, it shall be open to the applicant to file a fresh copy of the representation alongwith copy of this order. No order as to costs.

  
MEMBER(A)

  
VICE CHAIRMAN

Dated: jan: 28th, 2002

Uv/